

WA No. 44 of 2013
IN WP(C)No. 412 of 2010

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri N Mozika, counsel
for the appellants. List after two weeks along with WA
No. 25 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

WA No. 25 of 2013
IN WP(C)No. 268 of 2012

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this writ appeal along with WA No. 30 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

WA No. 29 of 2012

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this writ appeal along with WA No. 30 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

WA No. 30 of 2013
IN WP(C)No. 256 of 2012

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri N Mozika, counsel
for the appellants. List after two weeks along with WA
No. 25 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

WA No. 31 of 2013
IN WP(C)No. 257 of 2012

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri N Mozika, counsel
for the appellants. List after two weeks along with WA
No. 25 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

WA No. 33 of 2014
IN WP(C) No. 197 of 2012

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List before another Bench of which one of us
(Hon'ble Mr SR Sen, J) is not the member.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

WA No. 34 of 2013
IN WP(C) No. 154 of 2012

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri P Laitmon, counsel
for the appellant. List after two weeks for hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

WA No. 17 of 2012
IN WP(C) No. 154 of 2012

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Ms SG Momin, counsel
for the appellant. List after two weeks for hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 13 of 2014
IN WA No. 8 of 2014

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 8 of 2014.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 24 of 2014
IN WA No. _____ of 20__

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Shri R Jha, Advocate, present for the applicant.

Shri SC Shyam, Advocate, present for respondents.

Learned counsel for the respondents prays for and is allowed further one week's time to file objection/counter affidavit to the affidavit filed with the delay condonation application.

List after one week.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 25 of 2014
IN WA 11 of 2014

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 11 of 2014.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 35 of 2014
IN WA No. 33 of 2014

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 33 of 2014.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 223 of 2013
IN WA No. 25 of 2013

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 25 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 224 of 2013
IN WA No. 25 of 2013

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 25 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 258 of 2013
IN WA No. 30 of 2013

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 30 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 259 of 2013
IN WA No. 31 of 2013

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 31 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 345 of 2013
IN WA No. 44 of 2013

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 44 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 397 of 2012
IN WA No. 29 of 2012

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 29of 2012.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

MC No. 401 of 2013
IN WA No. 48 of 2013

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

In view of the order of the date passed in WA No. 48
of 2013, this Misc. Case also stands disposed of.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

Review Petn No. 1 of 2014
IN WP(C) No. 22 of 2011

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Shri SD Upadhaya, Advocate, present for the petitioner.

Ms PS Nongbri, Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed further two weeks' time to file counter affidavits/objections to the affidavit filed with the review application.

List after two weeks.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

WA No. 8 of 2014
IN WP(C) No. 140 of 2012

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri SC Shyam,
counsel for the appellant. List after one week for hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14

WA No. 11 of 2014
IN WP(C) No. 292 of 2012

16.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri N Mozika, counsel
for the appellants. List on 30.05.2014 for hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
16.05.14